

and equipment required for the project, 261 items including 64 items to be imported have been ordered. Of the items ordered 162 items have already been received, including 53 items from abroad. The remaining equipment are mostly short-lead items.

Decision on recommendations of Bonus Commission Report

428. SHRI INDRAJIT GUPTA: Will the Minister of LABOUR be pleased to state:

(a) whether Government have taken a final decision on the recommendations of Bonus Commission Report;

(b) if so, the salient features thereof; and

(c) if not, the reasons for the delay?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): (a) to (c). Decisions are yet to be taken on the recommendations made in the report of the Bonus Review Committee.

Regularisation of Ad hoc promotions in office of R.P.F. Commissioner, Patna

429. SHRI RAMAVATAR SHASTRI: Will the Minister of LABOUR be pleased to state:

(a) whether sufficient numbers of Upper Division/Head Clerks working in the office of the Regional Provident Funds Commissioner, Bihar, Patna are still on ad-hoc promotions since long; and

(b) if so, the reasons for not regularising the said ad-hoc promotions?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): The Employees' Provident Fund authorities have reported as under:—

(a) As on 31-12-1974, 6 Head Clerks and 21 Upper Division Clerks were working on ad-hoc basis in the Regional Office, Bihar, Patna.

(b) (i) Non-availability of regular vacancies in the cadre of Head Clerks

as also pendency of disciplinary proceedings in three cases.

(ii) Non-availability of matching number of examination qualified candidates in the cadre of Upper Division Clerks as regularisation in that cadre is made in the ratio of 50:50 between seniority quota and examination quota employees.

तेल उत्पादन करनेवाले अरब देशों की अमरीका की कथित धमकी

430 श्री महावीर सिंह शास्त्री : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अमरीका ने तेल के प्रश्न पर तेल उत्पादन करने वाले अरब देशों को सैनिक कार्रवाई करने की धमकी दी है ,

(ब) क्या इराक सरकार ने भारत की प्रदान धमकी का सारे मामले से अद्वयन कराया है , और

(ग) यदि हा, तो भारत सरकार की इस पर क्या प्रतिक्रिया है ?

विदेश मंत्रालय में उपमंत्री (श्री विपिनपाल दाम) : (क) सरकार ने अखबारों की वे खबरे देखी हैं जो अमरीकी प्रशासन के उच्च अधिकारियों द्वारा दी गई बतायी जाती हैं और जिसके अनुसार गभीर मकट की कुछ परिस्थितियों में तेल के प्रश्न पर उनके लिये सैनिक कार्रवाई बर्जित नहीं है ।

(ख) और (ग) हमारी प्रधानमंत्री और ईराकी क्रांतिकारी कमान परिषद के उपाध्यक्ष की बातचीत में यह सहमति हुई कि खाड़ी क्षेत्र हर प्रकार के तनाव या बाहरी शक्तियों के दखल से मुक्त रहना चाहिये ताकि इस क्षेत्र के देश अपनी शक्ति आर्थिक विकास लगा सकें ।

Construction of All-weather Road Bridge at Ghograghat

431. SHRI B. R. SHUKLA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether any traffic studies have been made in connection with tem-

porary bridge and ferry service over river Ghogra at Ghograghat (U.P.) in order to finalise the scheme of constructing all weather road-bridge at Ghograghat;

(b) whether there is a persistent demand from the public and Government of Uttar Pradesh to have such a bridge over there; and

(c) if so, the reasons for not including the project in the Fifth Five-Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI):

(a) to (c). The proposed bridge over Ghogra at Gograghat (U.P.) when constructed would fall on State road. The U.P. Government are, therefore, concerned with all matters pertaining to this project, including traffic studies, etc. There have been some representation about the bridge and the State Government have included it in the proposals submitted by them for loan assistance under the Central Aid Programme of State roads/bridges of Inter-State or economic importance under the 5th Plan. In all the U.P., Government have submitted 23 schemes of a total cost of Rs. 31.98 crores which includes the proposed bridge as No. 13. Other States have also sent similar requirements. All these proposals, including U.P. requirements, total upto Rs. 387 crores against which the draft 5th Plan includes a provision of Rs. 30 crores only. Within this extremely limited provision, only such schemes as come up highest in the order of inter-se priority alone could expect to come up in the final selection. Since however, the Central Aid Programme has not yet been finalised it is not possible to indicate at this stage the extent to which a particular schemes could expect to come up in the final selection.

Visit by President of UAE

**432. SHRI MUKHTIAR SINGH MALIK:
SHRI BIRENDER SINGH RAO:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether United Arab Emirates President Sheikh Zayed Bin Sultan Al-Nahyan visited India during January, 1975; and

(b) if so, the nature of discussions held with him and the decisions arrived at?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes Sir. The President of the United Arab Emirates H. H. Sheikh Zayed Bin Sultan Al-Nahyan paid a state visit to India from January 1—5, 1975.

(b) His Highness Sheikh Zayed Bin Sultan Al-Nahyan held wide ranging discussions with the Prime Minister of India covering issues of international importance as well as bilateral cooperation in all aspects. These discussions revealed a close identity of views. A Joint Commission headed by the Ministers of External Affairs of the two countries has been set up. A cultural agreement was also signed by the U.A.E. Foreign Minister and our Minister of Education, Social Welfare and Culture. Copies of the Joint Communiqué issued at the end of the visit have been placed in the Parliament Library.

Intrusion of Foreign Fishing Vessels in Indian Territorial Waters

435. SHRIMATI ROZA DESHPANDE: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the intrusion of foreign fishing vessels some of them carrying fire arms, in the Indian territorial waters around the Andaman and Nicobar Islands; and

(b) if so, the facts thereof and the steps being taken to prevent this intrusion?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Yes, Sir.

(b) There have been several instances of violation of Indian territorial waters around the Andaman and